

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 324/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 16.03.2017

NAME OF THE COMPANY:                      Ansal Infrastructure Developers Ltd & Ors

SECTION OF THE COMPANIES ACT: 391-394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Deepak Dizon	} Advocate	Petitioners	Himanshi
2	Himanshi Parjia			
3	Neeraj Sharma			
4	C. BALOONI	Company Prosecutor	For R-D (M.R)	(32)
5	CHETANA KANDPAL	Company Prosecutor	For OL, Delhi	chetana

ORDER

Order reserved.

sd-  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

sd-  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
16.3.2017